

Indian Fertilizer Expert for Sudan

2230. SHRI LUTFUL HAQUE: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the UNIDO has requested Government for any Indian Fertilizer expert for Sudan; and

(b) whether Government have selected the expert and deputed him to Sudan on UNIDO assignment?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b). UNIDO had indicated to Government their intention to sponsor a particular Indian expert in the fertilizer field for an assignment in Sudan. However, the particular officer is not at present available for this assignment.

Damboroo Hydro-electric Project Schemes for Welfare of Displaced and Local Tribal People

2231. SHRI BIREN DUTTA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Damboroo Hydro Electric Project authorities in Tripura have completed the schemes which they had proposed for the welfare of the displaced persons and the local Tribal people; and

(b) if not, when they are going to take up these schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VERMA): (a) and (b). The scheme for the welfare of the displaced persons and the local Tribal people affected by the Damboroo Hydro Project in Tripura, is being implemented in phases.

Synthetic Drug Plants

2232. SHRI P. A. SAMINATHAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Indian Drugs and Pharmaceuticals Limited; Government of India Undertaking, is setting up two more synthetic drug plants during the next five years;

(b) if so, the salient features thereof; and

(c) the places where these plants are likely to be set up?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Government have yet to take a decision on the new synthetic drugs to be manufactured by Indian Drugs and Pharmaceuticals Ltd. during the 5th Five Year Plan and on the question whether new units should be set up for their manufacture.

(b) and (c). Do not arise.

News-Item 'Child Marriages Still Common in Gujarat'

2233. SHRI R. N. BARMAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether his attention has been drawn to a news-item under the caption 'Child marriages still common in Gujarat' in the "Indian Express" dated the 3rd July, 1973;

(b) if so, the reasons for not curbing this social evil despite legislation prohibiting child marriage having been passed long ago; and

(c) whether, in the backward areas of West Bengal where child marriages are on the increase, Government propose to conduct a survey?